

- c. Integrated Housing and Slum Development Programme (IHSDP)
- d. Urban Infrastructure and Governance (UIG)
- e. Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)
- f. National Rural Drinking Water Programme (NRDWP)
- g. Multi-sectoral Development Programme (MsDP)
- h. Waqf matters
- i. Strengthening of State Waqf Boards
- j. Computerisation of records of States Waqf Boards.

**(iv) Prevention and control of communal disharmony and violence**

- a. Issue of guidelines on communal harmony.

**(v) Others**

- a. 'Nai Roshni'- Leadership development of minority women
- b. 'Jiyo Parsi'- Scheme for containing population decline of small minority community
- c. Hamari Dharohar
- d. Representation of minorities in Urban and Rural local bodies
- e. Exemption of Waqf properties from State Rent control Act
- f. Appropriate training modules to be prepared for sensitization of Government functionaries
- g. Multi-media campaign for wide publicity of Government schemes/programmes
- h. Annual Meeting between CWC and ASI and protection of Waqf monuments
- i. Setting up of Assessment and Monitoring Authority (AMA)
- j. Setting up of National Data Bank (NDB)
- k. Review of Delimitation Act
- l. Dissemination of information in vernacular languages.

**Minorities in Government service**

1920. SHRI K.K. RAGESH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has any data about the number of people from minority communities employed in Central/State Government departments, autonomous bodies or PSUs in India; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) Prime Minister's New 15 Point Programme for the welfare of minorities (PM's New 15-PP), is an overarching programme, covering various schemes implemented by different Ministries/Departments, including the scheme/initiative of "Recruitment of Minorities in Government Departments/Organizations", with an aim to increase the representation of minorities in Government/PSU jobs by facilitating recruitment of minorities through affirmative actions. In this regard, D/o Personnel and Training (DoPT) has issued guidelines to all Ministries/Departments of Central Government, Public Sector Enterprises, Public Sector Banks and Financial Institutions, quasi-Government organizations, autonomous bodies, etc. and all appointing authorities to give special consideration to minorities in recruitment of Government/PSU jobs.

The details of recruitment of minorities, made in the Central Government Departments, Autonomous bodies, PSUs, etc. in the country during the last three years are as under:

	2012-13	2013-14	2014-15
Number of minorities recruited and percentage of total recruitment	22,839 (6.91%)	1,28,964 (7.89%)	11,218 (8.79%)
			(Data received from 65 Ministries/Departments)

DoPT does not collate such information in respect of States and UTs.

*The House then adjourned at thirty-four minutes past twelve of the clock.*

*The House re-assembled at two of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

#### VARIOUS POINTS

MR. DEPUTY CHAIRMAN: Now, Calling Attention to matter of urgent public importance. ...*(Interruptions)*... Shri Vijay Jawaharlal Darda. ...*(Interruptions)*... Shri Vijay Darda. ...*(Interruptions)*... Shri Vijay Darda and Dr. Subbarami Reddy to call the attention of the Minister of Environment, Forest and Climate Change to the rise in the level of air pollution in the country, particularly in the metropolitan cities. ...*(Interruptions)*... Mr. Vijay Darda, are you ready to call the attention of the Minister? ...*(Interruptions)*... Are you raising the matter, Mr. Vijay Darda? ...*(Interruptions)*...